

**Earthquake in Jammu and Kashmir**

7031. SHRI P. R. SHENOY : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the quantum of assistance given by the Government to the victims of recent earthquake in Jammu and Kashmir; and

(b) the proposal, if any, for additional assistance in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) and (b) The information is being collected from the State Government and will be laid on the Table of the Sabha as soon it is received.

**Oilseeds Production**

7032. SHRI PURUSHOTTAM KAKODKAR :

SHRI P. GANGADEB :

SHRI D. D. DESAI :

SHRI RAGHUNANDAN LAL BHATIA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether his Ministry is considering any steps for increasing production of oilseeds like rapeseeds and castor ;

(b) if so, facts thereof ; and

(c) whether despite the development activities oilseeds production had not kept pace with the increasing demand for oils ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) and (b) Yes, Sir. It is proposed to increase the production of Rapeseeds and Castor by implementation of a Centrally Sponsored Scheme for the development of oilseeds, which among others includes :-

(i) Intensive Oilseeds Development Programme.

(ii) Extension of oilseeds to new irrigated areas.

The strategy proposed to be adopted under the Intensive Oilseeds Development Programme will be to implement

the package approach on an area basis in respect of each important oilseed crop including Rapeseed and Castor, in the selected States where production technology has been well developed and the potentialities for the rapid growth in production are good. The programme is proposed to be implemented over an area of 3,85,000 hectares under rapeseed and mustard and 1,55,000 hectares under Castor by the end of Fifth Five Year Plan. The object of the scheme for extension of oilseeds to new irrigated areas is to extent cultivation of oilseeds, including Rapeseed & mustard in the major irrigation project areas where good potentialities exist and to popularise improved techniques of cultivation to obtain maximum return per hectare. An area of 74,000 hectares under Rapeseed & mustard will be tackled under the scheme by the end of Fifth Five Year Plan.

The other features of the Centrally Sponsored Scheme for Oilseeds Development in the Fifth Plan Under :-

1. Provision of necessary facilities, by way of financial assistance for the production of Nucleus and Foundation seed is also to cover part of the expenditure on transport and handling of certified seed, to insure regular supply of pure seed of improved varieties sufficient to meet the requirements of the areas to be brought under the programme is proposed.
2. Minikits, containing seeds of new oilseeds crops and new varieties of oilseeds recommended for the selected districts alongwith seed dressers and literature of package of practices are proposed to be supplied free of cost to the farmers in the first year of their introduction.
3. Organising mass plant protection campaigns through plant protection squads or on custom service basis. Provision of financial assistance is proposed to be made for this as also for transactional loss on plant protection chemicals.
4. Laying out problem oriented demonstrations. Assistance is proposed to provide towards the cost of critical inputs for these demonstrations.
5. Provision of additional staff.

(c) The oilseeds/oil economy of the country during the past few years has been characterised by a basis shortage of supplies compared to requirements which have been rising rapidly mainly due to increase in population and improvement in purchasing power of the people. As a result, prices of oilseeds oils in the country have generally shown a rise in recent years.

**District Co-operative Banks in Gujarat**

7033. SHRI D. P. JADEJA :  
SHRI VEKARIA :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the number of District Co-operative Banks working in Gujarat State ;

(b) whether they are not sanctioning loans to such applicants who have not repaid the previous loans ;

(c) if so, the number of such applicants ; and

(d) whether during the scarcity conditions Government propose to instruct these banks to sanction scarcity loan to those applicants ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) : (a) 17.

(b) They are not sanctioning loans to defaulters.

(c) Information is not readily available and will have to be collected from the State Government. It is likely to take time.

(d) A Rehabilitation Scheme for advancing short-term crop loans to farmers who are not wilful defaulters, is being considered by the State Government.

**Total Amount sanctioned as Advance for House Building to the Government Employees**

7034. SHRI S. N. MISRA :  
SHRI BIRENDER SINGH RAO :  
Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount sanctioned as advance for house building purposes to the Government employees during the year 1972, 1973 and 1974 ; and

(b) the total amount received back during the year 1972, 1973 and 1974 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) and (b) The total amounts sanctioned as advance for house building purposes to Government employees and the amounts received back during the financial years 1971-72, 1972-73 and 1973-74 are given below :

Year	Total amounts sanctioned	Total amounts received back
1971-72	10,32,28,000	1,29,63,739
1972-73	12,98,20,000	2,76,53,937
1973-74	10,44,10,000	2,06,34,318

**Furnishing of Details of the Sum Advanced to States for Drought and Flood Relief**

7035. SHRI P. M. MEHTA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether Union Government has asked the State Governments to furnish the details of the sum advanced to them for drought and flood relief to satisfy itself about their proper use ;

(b) if so, whether Union Government want to ensure that the advances are utilised in creating productive assets of permanent nature as desired by the Finance Commission ;

(c) how many States have been asked to render the accounts ;

(d) how many States have so far given the accounts ; and

(e) which are the States who were given such loans and the amounts thereof upto March, 1975 ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) to (e) Following the recommendations of the 6th Finance Commission, as from 1st April, 1974, Central assistance to States towards expenditures necessitated by natural calamities is provided only by way of advance